compensation has been claimed for the loss of property and for assaults against the persons of Indian citizens?

Shri Jawahar Lal Nehru: I cannot remember the contents of every note and whether this was mentioned in it or not. It might have been mentioned in some notes.

SHRI K. S. HEGDE: The Prime Minister said that the only way to end this trouble is to liquidate these foreign settlements. May I know what active steps are being taken in this direction?

Shri JAWAHARLAL NEHRU: This is an international matter and involves our country and another great country. Active steps can only be on the diplomatic level, short of going to war. We do not propose to go to war on this issue.

SHRI C. G. K. REDDY: What other steps are being taken to put an end to these foreign settlements on our soil?

## (No answer.)

Shri H. D. RAJAH: In view of the fact that so many incidents have taken place in the French territory, will the Prime Minister consider the other alternative which he spoke of at Madras? What is the alternative method that he is proposing to solve this problem?

Shri JAWAHARLAL NEHRU: I don't really understand the purport of the hon. Member's question. When two nations are concerned, there are only two ways of dealing with the matter—the way of war and the way of diplomacy and allied diplomatic pressures. We rule out war. Therefore we use such other methods as are open to us on the diplomatic and the like planes.

PASSPORTS FOR SOUTH AFRICA

\*71. SHRI GOVINDA REDDY: Will the PRIME MINISTER be pleased to state:

- (a) the number of applications for passports to South Africa received since the commencement of the recent satyagraha in the Union of South Africa against racial segregation laws;
- (b) the number of passports granted; and
- (c) whether there is reciprocity in the matter of issuing passports between India and the South African Union?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRIA. K. CHANDA): (a) and (b). As no countrywise record is kept of applications for passport, it is not possible to furnish the desired information. There are 28 passport issuing authorities in India.

(c) No.

SHRI GOVINDA REDDY: Have representations been made to the Government that there are difficulties in getting passports of South Africa at that end, for Indians wanting to get into South Africa?

SHRI JAWAHARLAL NEHRU: There are much graver difficulties in South Africa than the issue of passports to Indians.

(Question Nos 72 and 73 postponed to 10th December 1952.)

INTERNATIONAL ART FILM FESTIVAL

- \*74. SHRI M. GOVINDA REDDY: Will the Minister for Information AND BROADCASTING be pleased to state:
- (a) whether India will participate in the second International Art Film Festival to be held at New York;
- (b) if so, the details of entries made by her?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) and (b). It has been decided to participate in the Festival; as regards the actual entries, these will be selected by our Embassy at Washington from available documentary films.

SHRI GOVINDA REDDY: Have producers in India been asked to submit a list of best pictures.

Dr. B. V. KESKAR: Sir, we would have liked picture producers in India also to submit a list as it is generally done in such festivals. But, unfortunately, the time was too short. In fact, the festival will probably be held tomorrow in New York and our Ambassador has tried to get the largest number of pictures for selection.

SHRIGOVINDA REDDY: Am I to understand, Sir, that the Ambassador will make selection of these pictures from amongst the documentaries that are available with him or that are on his list.

Dr. B. V. KESKAR: That will be available with him; yes, Sir.

SHRI V. G. GOPAL: Sir, what will be the approximate expenditure of this participation?

Dr. B. V. KESKAR: Sir, it is hardly possible for me to give the expenditure. If films of private producers are selected, then they bear the expenditure. If supposing, documentaries produced by the Government of India are submitted, we will bear the expenditure. I don't think the expenditure will be much.

Shri H. D. RAJAH: Sir, will the Government consider the desirability of banning those pictures from Western countries which only show shooting and killing?

Dr. B. V. KESKAR; It does not arise out of this question, Sir.

Broadcast from Bombay Radio STATION

\*75. Shri T. R. DEOGIRIKAR: Will the Minister for Information and Broadcasting be pleased to state:

(a) whether it is a fact that the time allotted for broadcast in Marathi from the Bombay Radio Station has recently been curtailed; if so, since when and why?

(b) what authority has been entrusted with the duty of making allotment of time on that Radio Station?

THE MINISTER INFOR-FOR MATION AND BROADCASTING (Dr. B. V. KESKAR): (a) Yes, Sir. The time allotted to Marathi light music has been curtailed by five minutes during the quarter October-December 1952 on account of the introduction of Konkani broadcasts.

(b) The Director-General, All India Radio, New Delhi.

SHRI T. R. DEOGIRIKAR: May I know the languages in which broadcasts are made from Bombay Radio and the time allotted to them?

Dr. B. V. KESKAR: Sir, the languages are seven: English, Hindi, Marathi, Gujrati, Kannada, Sindhi, and Konkani.

Prof. G. RANGA: No Telugu?

In 1952, Dr. B. V. KESKAR: the time allotted to these are,

English . . 89 minutes

Hindi . . . 111

,, Marathi . . 221

SHRI C. G. K. REDDY: The case is lost.

,,

DR. B. V. KESKAR:

Gujrati . . 139 minutes

Kannada . . 75

Konkani . . 30 ,,

SHRI T. R. DEOGIRIKAR: How much time is allotted to Marathi at other Radio Stations except Bombay?

Dr. B. V. KESKAR: I would require notice.

SHRI H. D. RAJAH: What is the time allotted for broadcasting Tamil music from Bombay?

(No retly.)

EXPORT OF INDIAN TEA

\*76. SHRI S. N. MAZUMDAR: Will the Minister for COMMERCE AND IN-DUSTRY be pleased to state: